

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

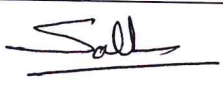
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**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2020 AT 10.30 AM

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|----------------------------------|--|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA No.829, 887 & 1050/2019 in CP No. 535/241/HDB/2019 |
| NAME OF THE COMPANY | Gati Ltd |
| NAME OF THE PETITIONER(S) | Neera and Children Trust & 02 others |
| NAME OF THE RESPONDENT(S) | Gati Ltd & 28 others |
| UNDER SECTION | 241 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--------------------------------------|-------------|------------------------|---|
| Sachin Sharma (for Mr. Y. Sunjanora) | Adv | 9848765475 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---------------------------------|----------------|---------------------------|---|
| Aravind Desai } TPS Harsha } | Adv R1 & R2 | 9908 888234 9493920888 |  |

L. Aravind Reddy. Advocate for DIS. aravind@alliedlawoffices.com t. Aravind Reddy

DVA S Ran Prasad M. SRIDHAR Advocate Adv for R22 9603488093

T. Vijay Kumar Reddy Advocate for R18 & R19

A. Venkatesh Pramod Malgi: Adv for R3-R9 8008856184

A. Raghuram Adv for R19 9030711137

Kalyan Chakravarthy E.G. Bhupesh for R17 Advocate 9966622805

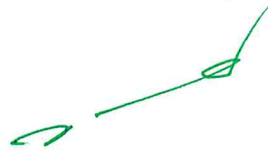
ORDER

IA'S 829,887&1050/2019, are taken up today.

For hearing list it on 25.03.2020. Main matter is also listed to the same date i.e 25.03.2020.



Member(T)



Member(J)

pavani